
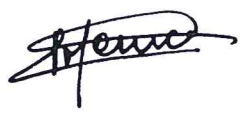


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Aashish Jain denia for Suresh & Suresh	Counsel for Respondent	
2.	T.K. Bhaskar. Monica Chopda.R.	COUNSEL FOR PETITIONER	

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed reply to the affidavit filed under 9(3)(b) & (c) of IB Act, 2016. Time is extended at request for making submissions in relation to the issue of transferring the matter back to the Hon'ble High Court. Put up on 22.09.2017 at 10.30 A.M.

Member (Judicial)

bc